

IMPLEMENTATION (SHRI MADHAV-SINH SOLANKI) : (a) to (e). Following the report of the Narmada Water Dispute Tribunal, the Sardar Sarovar (Narmada) Project, with the cost estimates of Rs. 4240 crores at the 1981-82 price-level, was found techno-economically viable by the Technical Advisory Committee of the Planning Commission and recommended for investment clearance by the Commission subject to compliance of various observations, including preparation of an acceptable rehabilitation plan and obtaining clearance from forest angle. The Environment and Forest clearance has been accorded thereafter to the Project. The Planning Commission will, therefore, expeditiously process the project for investment clearance immediately after it receives the modified and updated documents including cost estimates and the recommendations of the Technical Advisory Committee. Since the Project is technically well-prepared and well planned, Planning Commission has not objected to the State Government making budget provision and incurring expenditure on this project under Annual Plans without prior formal investment approval. The total cumulative expenditure as incurred on this project is Rs. 521.12 crores till June 1988.

Indo-Soviet Agreement on Computer and Electronics

**1114. SHRI SOMNATH RATH :
CHAUDHARY RAM
PARKASH :**

Will the PRIME MINISTER be pleased to state :

(a) whether India and the Soviet Union have signed a protocol on computers and electronics;

(b) if so, the details thereof and the progress made so far;

(c) whether there are any more proposals being discussed between the two countries to strengthen the cooperation in this field; and

(d) if so, the details thereof ?

**THE MINISTER OF STATE IN THE
MINISTRY OF SCIENCE AND TECHNOLOGY
AND MINISTER OF STATE
IN THE DEPARTMENTS OF OCEAN**

**DEVELOPMENT, ATOMIC ENERGY,
ELECTRONICS AND SPACE (SHRI K.R.
NARAYANAN) :** (a) Yes, Sir. The protocol of the sixth session of the Indo-USSR Working Group on Computers and Electronics was signed on 22nd April, 1988.

(b) to (d). Pursuant to the recommendations of the 5th meeting of Working Group on Computer and Electronics and decision taken in the 11th meeting of Indo-Soviet Joint Commission on Economic, Scientific and Technical cooperation, four sub-groups have been constituted *viz* :

1. Computer Techniques
2. Automation and Control Systems and Instrumentation
3. Electronics
4. Means of Communication.

The four sub-group meetings were held between 18th to 20th April, 1988 preceding the main working group. Each sub-group discussed items for mutual interest and cooperation, exchange of information identification of electronic products for trade, joint ventures, etc. All these areas have been discussed between the two countries to strengthen cooperation in electronics and computers. Follow up action on various points mentioned in the protocol has been initiated. Recently, a delegation consisting of officers from Deptt. of Electronics, Indian Telephone Industries and Bharat Electronics Ltd. visited Soviet Union to identify items of import from Soviet Union.

Chakma Refugees

**1115. SHRIMATI MADHUREE
SINGH :
DR. G.S. RAJHANS :
SHRI BALWANT SINGH
RAMOOWALIA :
SHRI TEJA SINGH DARDI :
SHRI E. AYYAPU REDDY :**

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether a large number of Chakmas and other tribal refugees are still sheltered in the evacuee camps in the country;

(b) if so, whether any discussion was held with the Government of Bangladesh in this regard during the last six months; and

(c) is so, the details thereof and further steps contemplated by Government to send back the Chakma refugees to Bangladesh ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH) : (a) Yes, Sir.

(b) and (c). Government continue to maintain contact with the Bangladesh Government, in order to persuade that Government to take the necessary steps to create conditions in the Chittagong Hill Tracts which would give the refugees the confidence to return to their homes voluntarily.

Amendment to List of Scheduled Castes and Scheduled Tribes

1116. **SHRI V.S. VIJAYARAGHAVAN :** Will the Minister of WELFARE be pleased to state :

(a) whether Government propose to amend the List of Scheduled Castes and Scheduled Tribes; and

(b) if so, by what time it is likely to be done ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRIMATI SUMATI ORAON) : (a) Yes, Sir.

(b) No time limit can be specified as any amendment in the existing lists of Scheduled Castes and Scheduled Tribes can be done only through an Act of Parliament in view of Articles 341 (2) and 342 (2) of the Constitution.

New Proforma for Confidential Report

1117. **SHRI V.S. VIJAYARAGHAVAN :** Will the PRIME MINISTER be pleased to state :

(a) whether Government have prepared new proforma for confidential report of Government employees so as to have a deeper assessment of their personality and work;

(b) if so, the details thereof and the

category of employees for which it has been prescribed; and

(c) whether the new form of assessment has been introduced in all the departments of Union Government ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) to (c). The Government introduced new Confidential Reports Formats for the IAS Officers from the years 1985-86. The formats facilitate the writing of the C.R. as objectively as possible with emphasis on qualitative as well as quantitative (targets and achievements, etc.) aspects of performance. Officers up to the level of Super Time Scale are required to indicate their achievements and contributions during the year which is in consonance with the principle of Management by Objectives. The C.R. formats for the officers of the Indian Forest Service, Indian Police Service and Central Secretariat Service have been revised on the model of the revised C.R. formats for the IAS. The Cadre Controlling Authorities of all Group 'A' Services have been asked to revise the C.R. formats of their Officers on the lines of the formats of the IAS Officers keeping in view the nature of functions, duties and responsibilities assigned to the concerned Services. Many Cadre Controlling Authorities have introduced the revised format.

Assistance to Mauritius for Oceanographic Study

1118. **SHRI SRIKANTHA DATTA NARASIMHARAJA WADIYAR :** Will the PRIME MINISTER be pleased to state :

(a) whether the Government of Mauritius had requested for technical assistance in carrying out hydrographic survey and oceanographic study in the coastal waters and the exclusive economic zone of Mauritius;

(b) if so, the details thereof;

(c) if not, whether any joint efforts have been made by India and Mauritius to assess the fishery potential in the Exclusive Economic Zone of Mauritius; and

(d) if so, the details thereof ?